

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1405

ANSWERED ON:02.03.2001

AGREEMENT WITH U.S.A. ON ENERGY, E-COMMERCE AND BANKING

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Will the Minister of FINANCE be pleased to state:

(a) Whether an agreement has been reached between India and United States with regard to the projects pertaining to energy, e-commerce and banking during the last six months;

(b) if so, the details thereof; and

(c) by when the said agreement is likely to be implemented?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL)

(a), (b), (c) : The following MOU/Protocols of Intent were signed at the level of the two Governments during the Hon'ble Prime Minister's visit to USA in September, 2000 -

- The MOU envisages discussions on current and prospective energy development in both countries, facilitation of exchange of information and assessment of energy demand and supply forecasts, exchange of views on energy and related environmental policies, review of exchange of information on energy technologies including renewable energy etc. The MOU also envisages setting up of a sub-Ministerial Working Group on Energy.

- Protocol of Intent for study on clean coal technology. The study will seek to establish :

(i) the most suitable integrated gasification combined cycle technology for Indian coal and environmental conditions ;

(ii) explore possible financing structures to make the technology most competitive for India ;

(iii) and develop a time bound implementation plan for technology demonstration in India.

- Protocol of Intent for capacity building in the power sector for efforts to build the long-term training capacity of the power sector training institutions including the National Power Training Institute.